

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-128/2007/5309/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Paban Chandra Kalita,  
District & Sessions Judge, Dhubri.

Dated Guwahati the <sup>th</sup> 28 July, 2022.

Sub: **Casual leave with headquarter leave permission.**

Ref:- Your letter No. DJ.XII-2/2022/3489, dtd. 26.07.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 03.08.2022 along with headquarter leave permission, from the morning of 28.07.2022 till the morning of 04.08.2022**, as prayed for. The next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-128/2007/5310 /A, dated , 28-07-2022  
Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**